

Annexure-4												
Name of the Corporate Debtor: Jaypee Cement Corporation Limited ; Date of commencement of CIRP: 22nd July, 2024 ; List of creditors as on: 7th September 2026												
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)												
(Amount in ₹)												
Sl. No.	Name of creditor	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related					
1	State Bank of India	06-08-24	1,416,635,204.86	1,416,635,204.86	Term Loan, Other	-	No	-	-	-	-	Refer Note 1
2	Union Bank of India	08-08-24	364,003,592.00	364,003,592.00	Term Loan	-	No	-	-	-	-	Refer Note 1
3	Punjab National Bank	16-08-24	1,273,171,693.00	1,273,171,693.00	Term Loan	-	No	-	-	-	-	Refer Note 1
4	Bank Of Baroda	07-08-24	320,514,273.64	320,514,273.64	Term Loan	-	No	-	-	-	-	Refer Note 1
5	South Indian Bank	03-08-24	162,555,007.61	162,498,862.54	Term Loan, WCTL	-	No	-	-	56,145.07	-	Refer Note 1
6	Axis Bank Limited	09-08-24	116,308,748.83	87,369,907.84	Term Loan, BG (Invoked)	-	No	-	-	28,938,840.99	-	Refer Note 1
7	Indian Bank	09-08-24	820,321,285.67	820,321,285.67	Term Loan	-	No	-	-	-	-	Refer Note 1
8	Jaiprakash Associates Limited	21-07-25	746,898,000.00	246,898,000.00	Invocation of Corporate Guarantee issued by JAL	-	Yes	-	-	500,000,000.00	-	Refer Note 2
9	Jaiprakash Associates Limited	08-10-25	9,198,658,278.00	-	BG in favour of JCCL out of the limit sanctioned to JAL	-	Yes	-	-	9,198,658,278.00	-	-
Total			14,419,066,083.61	4,691,412,819.54	-	-	-	-	-	9,727,653,264.07	-	-

Remarks:

Note 1: Loans disbursed by the lenders against the Balaji Cement Plant, on which security was created, has presently been treated as "Unsecured Claims", as the plant was sold to UltraTech as part of the restructuring scheme of JAL and J

Note 2: The claim of Jaiprakash Associates Limited for INR 74.69 Cr against the Bank Guarantee issued on behalf of JCCL from the sanctioned working capital limit of JAL is admitted to the extent of the value of the BGs which are invoked only. Rest of the amount against uninvoked live BGs does not fall in the category of financial claim. As JAL is a related party to JCCL, so no voting share has been allotted against their admitted claim.

Note 3: Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.